

Effect of closure of industries in West Bengal

2736. **SHRI SAMAR GUHA:** Will the Minister of **INDUSTRY AND CIVIL SUPPLIES** be pleased to refer to the reply given to USQ No. 1205 dated 24th March, 1976 regarding shifting of industries from West Bengal and state:

(a) total amount of capital invested by the concerns;

(b) total number of employees including workers, wholly affected due to stoppage of production and partially affected due to reduction of production;

(c) general causes leading to stoppage and reduction of production by these concerns;

(d) effect of such stoppage and reduction of production on industrial development and related trade in West Bengal; and

(e) the steps taken or proposed by Government to restore production and improve production by these concerns?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) to (d) The stoppage or reduction of production by industrial units in West Bengal was due to a variety of reasons such as lack of demand, labour problem, power shortage, financial difficulty etc. It is not possible quantitatively to ascertain the precise impact of stoppage/reduction of production on the overall industrial development and trade in West Bengal specifically in terms of capital invested in such units and the number of workers wholly or partially affected.

(e) Government are trying to improve production of industrial units through various measures including improvement of power supply, labour-management relations and diversification facilities.

विजली के विषय को सब सूची में शामिल करना

2737. श्री रामेश्वर द्विवेदी : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि क्या कोयला खातों की तरह विजली के विषय को सब सूची में शामिल करने का सरकार का विचार है ?

ऊर्जा मन्त्रालय में उपमन्त्री (श्री सिद्धेश्वर प्रसाद) : ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।

Committee on Janta Soap

2738. **SHRI RAM BHAGAT PASWAN** Will the Minister of **INDUSTRY AND CIVIL SUPPLIES** be pleased to state.

(a) whether the Committee on Janta soap has submitted its report; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) The Soaps and other Surface Active Agents Sectional Committee and Soaps Sub-Committee of the Indian Standards Institution have finalised the standard specifications for Janta toilet soap and published the same as IS 7963 1976.

(b) Briefly, the standard requires the manufacture of Janata soap to conform to the following specifications:—

(i) Total fatty matter, percent by mass. Min.	70.0
(ii) Rosin Acids, percent by mass of total fatty matter. Max.	7.0
(iii) Unsaponified fatty matter, percent by mass. Max.	00.50
(iv) Free caustic alkali, sodium hydroxide (NaOH) percent by mass. Max.	0.05